

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : City Union Bank Ltd.  
Vs  
DSRM Steels Pvt. Ltd.

**MAIN PETITION NUMBER** :CP/1114/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/910(CHE)/2024

---

**ORDER**

Present: Shri. B. Vijay, Additional Government Pleader for the  
Applicant/Commercial Taxes and Registration Department.

Shri. V. Bathri Narayan, Ld. Counsel for the Respondent.

Heard.

This application has been filed seeking condonation of delay of 303 days in  
filing the IA challenging the rejection of the claim by the Liquidator.

The IA is stated to be listed on 06.05.2024.

List this application with the IA on **06.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs